

ITEM NO.1720

COURT NO.15

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).6705/2015

THE STATE OF MADHYA PRADESH & ANR.

Petitioner(s)

VERSUS

SAKHIYA BAI

Respondent(s)

(IA IN SC 7631/2015)

WITH

SLP(C) No. 7631/2015 (IV-C)

(FOR APPLICATION FOR SUBSTITUTION ON IA 208913/2024  
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA  
208914/2024  
FOR SETTING ASIDE AN ABATEMENT ON IA 208915/2024  
FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION  
FOR SETTING ASIDE THE ABATEMENT ON IA 208917/2024)

Date : 11-12-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
[IN CHAMBER]

For Petitioner(s) Mr. Sunny Choudhary, AOR  
Mr. Vikas Bansal, Adv.  
Mr. Sarad Kumar Singhania, AOR

Mr. Vikas Bansal, Adv.  
Mr. Sarad Kumar Singhania, AOR

For Respondent(s) Mr. Dushyant Parashar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 7631/2015

Issue notice on I.A. No. 208913/2024 (application for substitution), I.A. No. 208914/2024 (condonation of delay in filing substitution application), I.A. No. 208915/2024 (application for setting aside abatement) and I.A. No. 208917/2024 (application for condonation of delay in filing application for setting aside abatement).

(SAPNA BISHT)  
COURT MASTER (SH)

(MAMTA RANI)  
COURT MASTER (NSH)